

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

Endt. No. 92 / Checker

Bilaspur, dated 03 January, 2025

**III-6-3/2024**

Copy of Government notification F.No. 01/4556/XXI-B/C.G./2024 dated 01-01-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding to designates all the courts of Sessions Judge of the State as Special Court for trial of offences relating to Suppression of Unlawful Acts against safety of civil aviation (amendment) Act, 1994 arising within their respective sessions division (Civil District) under the said Act is forwarded to: -

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujanj/ Bastar (Jagdalpur)/ Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/Surajpur/Sarguja/ Uttar Bastar (Kanker), **for information and necessary action.**
21. All Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information.*
23. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
24. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
25. The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information.*
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
27. Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
28. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

  
(K. Vinod Kujur)  
Registrar General

GOVERNMENT OF CHHATTISGARH  
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA  
MAHANADI BHAWAN, NAYA RAIPUR (CG) 492002

NOTIFICATION

01 JAN 2025

Naya Raipur dated . 12.2024

F.No.01 /4556/XXI-B/C.G./2024,- In exercise of the powers conferred under Section 5(B) of the Suppression of Unlawful Acts against safety of civil aviation(amendment) Act, 1994 (No. 66 of 1982), the State Government in concurrence with Hon'ble Chief Justice of the High Court, hereby, designates all the courts of Sessions Judge of the State as Special Court for trial of offences relating to suppression of unlawful acts against safety of civil aviation arising within their respective sessions division (Civil District) under the said Act.

By order and in the name of the  
Governor of Chhattisgarh,

/  
(Rajnish Shrivastava)  
Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

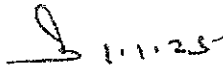
En.No.02 /4556/XXI-B/C.G./2024,

Naya Raipur dated .12.2024

Copy to:

01 JAN 2025

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 20721/III-6-3/2024/Checker Bilaspur, dated 20<sup>th</sup> December, 2024,
2. Additional Chief Secretary, Government of Chhattisgarh, Home Department, Mantralaya, Naya Raipur,
3. Secretary, Government of India, Ministry of Civil Aviation, Rajiv Gandhi Bhwan, Block-B, Horbagh Safdarjung Airport Area, New Delhi, 110003.
4. All Principal District and Sessions Judge, District .....
5. Deputy Director, Government Printing Press, in front of Indrawati Bhawan, Naya Raipur for publication in the forthcoming Gazette (Extra Ordinary),  
for information and necessary action.

  
(Shahabuddin Qureshi)  
Additional Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department